

STATEMENT-I

Distt-wise/Centre-wise storage capacity available with the FCI in Orissa as on 1.10.1996.

(Fig. in '000 tonnes)

Name of the Rev. Distt.	Name of the Centre	Storage Capacity		
		Owned	Hired	Total
Khurda	Bhubneshwar	8.23	-	8.23
	Khurda Road	17.00	-	17.00
Ganjam	Jagannathpur	14.42	5.00	19.42
	Berhampur	-	40.00	40.00
Gajapati	Parlakhmandi	-	2.20	2.20
Kandhmal	Phulbani	5.00	-	5.00
Bhadrak	Ranital	20.00	-	20.00
Balasore	Rupsa	10.00	-	10.00
	Jaseswar	5.00	-	5.00
Keonjhar	Keonjhar	5.00	-	5.00
	Barbil	5.00	-	5.00
Mayurbhanj	Badampahar	10.00	-	10.00
Cuttack	Cuttack	-	12.50	12.50
	Jagatpur	-	22.00	22.00
Jajpur	J.K.Road	-	0.40	0.40
Dhankanal	Dhankanal	10.00	-	10.00
Angul	Angul	5.00	-	5.00
Bolangir	Bolangir	-	8.50	8.50
	Titlagarh	-	2.50	2.50
	Kantabanji	-	4.00	4.00
Kalahandi	Kesinga	13.34	6.50	19.84
	Bhawanipatna	-	1.00	1.00
Nowapara	Khariar Road	-	9.70	9.70
Sonepur	Dungripalli	15.00	-	15.00
Sambalpur	Hirakud	20.00	-	20.00
	Durgapalli	-	7.00	7.00
Bargarh	Attabira	8.34	7.00	15.34
	Barpalli	-	3.00	3.00
	Bargarh	-	22.00	22.00
	Nagehpalli	-	12.50	12.50
Jharsuguda	Jharsuguda	35.00	-	35.00
Rourkela	Rourkela	12.50	-	12.50
Jeypore	Umeri	17.50	-	17.50
	Jaypore	-	4.00	4.00
Nawrangpur	Nowrangpur	7.50	-	7.50
Rayagada	Rayagada	10.00	3.00	13.00
	Ganpur	-	3.50	3.50
Malkangiri	Malkangiri	-	1.00	1.00
Total		253.83	177.30	431.13

STATEMENT-II

Details of the Centres/Godowns of Central Warehousing Corporation in Orissa alongwith their capacity

(fig. in '000 Tonnes)

Name of the Place	Owned	Hired	Total
Bargarh	10.100	-	10.10
Berhampur	5.00	1.02	6.02
Jaypore	10.00	2.01	12.01
Sambalpur	7.00	-	7.00
Jajpur Raod	7.50	-	7.50
Cuttack	16.40	-	16.40
Pradeep Port	30.00	-	30.00
Berhampur Base Depot	40.00	-	40.00
Bhubaneshwar	-	0.21	0.21
Rayagada	2.50	-	2.50
Total	128.50	3.24	131.74

Mobile Fair Price Shops

1679. SHRI SULTAN SALAHUDDIN OWAISI :
SHRI DINSHA PATEL :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the details of the proposals received from the various States and Union Territories seeking financial assistance for the purchase of vehicles to run mobile Fair Price Shops, along with the amount of assistance sought by each State/Union Territory;

(b) whether all the proposals have been sanctioned;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the time by which the funds are likely to be released?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (e). Three proposals for purchase of 126 mobile vans/trucks* involving financial assistance of Rs.1008 lakhs received from State/UTs are pending as on 29.11.96. Details of these proposals are given in the statement attached. The proposals are considered and approved from time to time in the meetings of the Standing Finance committee on the basis of requirements of various States/Union Territories and within the availability of funds.

During the current year, the budget allocation under the Scheme is Rs.660 lakhs and the Standing Finance

Committee in its meeting held on 11.10.96 has already approved release of financial assistance to the extent of Rs.326.70 lakhs, leaving a balance of Rs.333.30 lakhs, both for release against proposals to be received from the States/UTs during the current year and the pending requests.

STATEMENT

The details of pending proposals for the financial assistance under Centrally Sponsored Scheme for purchase of mobile vans/trucks as on 29.11.1996.

S No	Name of State	Letter No & date	Details of proposals		Remarks
			No. of Vehi- cles	Amount In lakhs	
1	Andhra Pradesh	P4/657/95 Dt/28 9 96	115	920	This exclude Rs. 128 lakhs for purchase of 16 vans/trucks sanctioned during 1996-97
2	Rajasthan	F.96/1/Accts. Policy/96-97 Dt.22.10.96	5	40	Utilisation certificates for the amount sanctioned during 1993-94 and 1994-95 are still awaited from Rajasthan Govt.
3	Tamil Nadu	19255/F.1/95-10 Dt.18.10.96	6	48	Utilisation certificate for financial assistance given during the year 92-93 still awaited from the Tamil Nadu Govt.

Price of Fertilizer

1680 SHRI R. SAMBASIVA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the fertilizer subsidy announced by the Government is not actually reaching to the farmers directly or indirectly;

(b) if so, the reasons thereof;

(c) whether there is difference in the prices of the fertilizers in the open market;

(d) if so, the reasons thereof; and

(e) the action being taken to check the difference in the prices?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No. Sir.

(b) Does not arise.

(c) to (e). Urea is sold at a uniform price of Rs. 3320/- per tonne through-out India. Prices of Phosphatic and potassic fertilizers have been decontrolled and Government of India has no control over their prices. As the State Governments negotiate the prices with the Suppliers and fix the prices most advantageous to the farmers, these vary from State to State.

Agricultural Credit

1681. DR. KRUPASINDHU BHOI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether agricultural credit stabilisation fund was created at the Centre as well as State level;

(b) if so, since when and the objective behind the creation of this fund;

(c) whether the Government have monitored the utilisation of fund; and

(d) if so, the details thereof in the Seventh and Eighth Five Year Plan period State-wise?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (d). In pursuance of the recommendations made by the All India Rural Credit Survey Committee, 1954, stabilisation funds were set up in State Cooperative Banks (SCBs) and District Central Cooperative Banks (DCCBs). At the national level, National Agricultural Credit (Stabilisation) Fund was established in the Reserve Bank of India (RBI) on 30.6.56. Subsequently the fund was transferred to NABARD to form part of the National Rural Credit (Stabilisation) Fund, in 1982. The objective behind the setting up of these funds was to provide for conversion of short-term crop loans into medium-term loans in the event of crop damage due to natural calamities, enabling the farmers to borrow fresh short-term crop loans for the ensuing season. Statements I and II showing the State-wise position of medium-term conversion reschedulement of loans sanctioned to SCBs by NABARD and drawals thereon during the years 1985-86 to 1995-96 is attached. Under the Centrally Sponsored Scheme viz. Agricultural Credit Stabilisation Fund Scheme, Central assistance is provided to the SCBs for strengthening their funds. Monitoring of the Central assistance released under the Scheme is done on regular basis to ensure the utilisation thereof. State-wise details of funds released and utilisation thereof during the Seventh and Eighth Plans are given in the Statement III attached.